

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/145(AHM)2021 in CP(IB) 268 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER (TECHNICAL).**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021**

Name of the Company: POSCO-India Pune Processing Centre
Pvt. Ltd.

V/s

Dhaval Jitendrakumar Mistry RP
for Poggenamp Nagarsheth
Powertronics Pvt. Ltd.
Section 60(5) IBC,2016

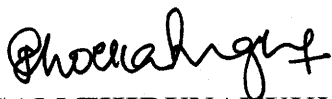
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Mr. Abhay Itagi, Advocate appeared on behalf of Applicant. Mr. Kiran Shah, CA along with Mr. Jigar Shah, CA appeared on behalf of RP.

The connected matter is listed on 01.06.2021, accordingly, the instant matter be listed along with connected IAs on 01.06.2021.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 13th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**